GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
STARRED QUESTION NO. 244
TO BE ANSWERED ON 20.12.2023

SURVEY OF NEW RAIL LINES

*244.  SHRI P.C. MOHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has taken up the survey of new rail lines passing through Bengaluru or around that region in the recent years and if so, the details thereof and the status of the projects;

(b) the status of the survey that was undertaken for the Tumkur - Rayadurga line and the reasons for non-implementation of the same; and

(c) the expected timeline for completion of the same?

ANSWER
MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

*****
STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 244 BY SHRI P. C. MOHAN TO BE ANSWERED IN LOK SABHA ON 20.12.2023 REGARDING SURVEY OF NEW RAIL LINES

(a) to (c): Government of India has emphasized development of transportation services in Bengaluru city and its surrounding areas. As a part of this initiative, a circular railway has been conceptualized around Bengaluru City and preparation of Detailed Project Report (DPR) of this project is sanctioned. Further steps on this project will depend upon the outcome of DPR and support of State Government.

Tumkuru – Rayadurga via Kalyandurg new line project (207 Km) is sanctioned on 50:50 cost sharing basis by Government of India with the Government of Karnataka and Andhra Pradesh for their respective portion in their states. Anticipated cost of this project is ₹2404 crore. So far an expenditure of ₹1217.27 crore has been incurred on the project and 83 Km long Rayadurga – Doddahalli section has been commissioned. For the remaining section land acquisition has been taken up. Government of Andhra Pradesh and Government of Karnataka have to expedite acquisition of balance 24 Ha and 232 Ha revenue land respectively and to deposit ₹162 crore and ₹232 crore respectively toward their share in the project. Works would be further expedited after handing over of land and after deposition of share, by the respective State Governments.

Survey of total 40 projects (13 new line and 27 doubling) of total length 4008 Km falling fully/partly in the State of Karnataka have been sanctioned during last three year (2020-21, 2021-22, 2022-23 and current Financial Years 2023-24).
As on 01.04.2023, 31 projects (21 new lines and 10 Doubling) of 3,866 km length, costing ₹47,346 crore falling fully/partly in the State of Karnataka are in planning/approval/construction stage. These include:-

- 21 New Line Projects of total length 2,583 km at a cost of ₹33,218 crore, out of which 366 Km length has been commissioned.

- 10 Doubling Projects of total length 1,283 km at a cost of ₹14,128 crore, out of which 780 Km length has been commissioned.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects in State of Karnataka as under:-

<table>
<thead>
<tr>
<th>Period</th>
<th>Average Outlay</th>
<th>Increase w.r.t. average allocation of 2009-14</th>
</tr>
</thead>
<tbody>
<tr>
<td>2009-14</td>
<td>₹835 crore/year</td>
<td>-</td>
</tr>
<tr>
<td>2023-24</td>
<td>₹7,561 crore</td>
<td>More than 9 times</td>
</tr>
</tbody>
</table>

In 2014-23, 1566 Km section (336 Km New Line and 1230 Doubling) falling fully/partly in the State the Karnataka have been commissioned at an average rate of 174 Km per year.

Commissioning of Infrastructure projects in the country is as under:-

<table>
<thead>
<tr>
<th>Period</th>
<th>Total length Commissioned</th>
<th>Commissioning per day</th>
<th>Increase in commissioning as compared to average commissioning during 2009-14</th>
</tr>
</thead>
<tbody>
<tr>
<td>2009-14</td>
<td>7,599 Km</td>
<td>4.2 Km/ day</td>
<td>-</td>
</tr>
<tr>
<td>2022-23</td>
<td>25,871 Km</td>
<td>14.3 Km/day</td>
<td>About 3.5 times</td>
</tr>
</tbody>
</table>
The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project. With above constraints, every effort is being made to execute the project(s) expeditiously.